

**(ii) Need to set up an Industry at Hargarh near Sihora town in Sihora Tehsil in Madhya Pradesh**

SHRI SHRAVAN KUMAR PATEL (Jabalpur): Sihore Tehsil in Jabalpur district is undoubtedly the most backward Tehsils of Jabalpur District.

Considering its strategic importance as also its backwardness, the Central Government had decided to set up an explosives factory at Hargarh near Sihor town in Sihora Tehsil. For this purpose the Central Government bought large chunks of land at Hargarh and also invested a good amount of funds on the infrastructure.

However, the Government suddenly decided to move the setting up of the explosives factory from Hargarh to elsewhere.

The land at Hargarh still belongs to the Central Government. I have apprised the Prime Minister and also the then Minister of Industry in 1992 about the situation.

I, therefore, urge upon the Central Government that since it has invested a good amount of money on infrastructure at Hargarh, a suitable industry be established here so that it could give employment to the poor, needy and tribal population of Sihora Tehsil of Jabalpur district, besides utilising the land.

**(iii) Need to setup Technical Institution in the Tribal Areas of Eastern India to Train Tribal Youth for Employment in industries being set up there**

KUMARI FRIDA TOPNO (SUNDAR-GARH): Hon'ble Speaker, Sir, I draw the attention of the Government through this August House to the denial of employment opportunity and cultural identity to the local

tribals in the eastern part of India due to massive industrialization. The eastern India, the homeland of tribals is rich in mineral resources. In the recent past, joint public sectors have come up in this region. They have been set up in tribal land thus displacing thousands of tribals, depriving their land which they made cultivable by dint of years of hard work. The Government acquired thousands of acres of land without knowing the exact requirement. Now, hundreds of acres of land are either being misused or being grabbed by unauthorized persons.

I would, therefore, request the Government to formulate a national policy in this regard. While establishing industries, one of the objectives was to provide employment avenues to the local people but the Government did not take proper steps to provide them employment. I would request the Government to set up technical institutions in this region to prepare the tribal youth for appointment in these industries.

**(iv) Need to allow Ordinary to Ticket Holders travel in second class reserved compartments in train during time**

[Translation]

SHRIMATI KRISHNEDRA KAUR (DEEPA) (Bharatpur): Mr. Speaker, Sir, the public of our country is finding it difficult to travel in trains. The passengers who have to go on a 2-3 hours journey have to go standing in the train with their families. General compartments are always full to their capacity. They are in less number also. The compartments are full at the starting point itself. Travelling in 2-tier and 3-tier results in heavy fines. The passengers then have to travel in buses. The Railway Department is incurring losses as a result thereof. This problem prevails everywhere in the country.